GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.†2758 TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

MEASURES TO CONTAIN NAXALISM

†2758.SHRI VIKRAM USENDI:SHRI RAHUL SHEWALE:SHRI SANJAY DHOTRE:SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is satisfied with the existing mechanism to tackle the menace of Left Wing Extremism (LWE) across the country and if so, the details thereof;

(b) the status of the naxal violence in the country;

(c) the details of the developmental schemes being run in LWE affected regions of the country along with the details of the funds provided to the State Governments under the Centrally Sponsored Schemes to fight against Naxalism across the country during each of the last three years and the current year, State-wise;

(d) whether the Government is aware that due to discontinuation of the Integrated Action Plan (IAP), the development works which were being carried out in the naxalite affected areas in the past, are being affected and if so, the details thereof and the reaction of the Government thereto; and

(e) the steps taken by the Government to eradicate the menace of extremism in the country along with the achievements thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): Yes, Madam. 'Police' & 'Public Order' being State subjects,

maintenance of law and order is primarily responsibility of the State Governments concerned. However, the Central Government supplements the efforts of State Governments on both security and development fronts.

-2-

(b): Number of incidents and resultant deaths, which were 1,760 and 611 respectively in 2011 have been reduced to 1,088 incidents and 230 deaths in 2015. Hence, there is about 38% decline in incidents and more than 62% decline in resultant deaths during 2015 in comparison of 2011. In the current year (up to 15.07.2016), number of incidents and resultant deaths of Security Forces and Civilians are 645 and 175 respectively. A significant increase has been reported in surrenders, encounters and deaths of LWE cadres.

(c): Some of the important development/security related schemes, being run to fight against Left Wing Extremism, are:

(i) Road Requirement Plan-I (RRP-I): This scheme is being

....3/

implemented for improving road connectivity in 34 LWE affected districts of 8 States, namely: Bihar, Chhattisgarh, Jharkhand, Maharashtra, Madhya Pradesh, Odisha, Telangana and Uttar Pradesh. Total 5,422 km roads would be constructed under the scheme, of which 4,092 km roads have been completed up to 30.06.2016. Funds allocated cumulatively in the last three years (2013-14 to 2015-16) and the current year is Rs. 4,071.03 crore.

(ii) Skill Development Scheme in 34 districts affected from LWE: This Scheme is being implemented by the Government to establish 01 ITI & 02 Skill Development Centers (SDCs) in each of 34 districts and providing skill training to 5,340 youths. So far, 4,290 trainees have been identified, of which 2,979 have completed their trainings. Fund allocated cumulatively in the last three years (2013-14 to 2015-16) isRs. 36.83 crore. The Scheme had approval from March, 2011 to March, 2016.

(iii) Additional Central Assistance (ACA) to LWE affected districts:

.....4/

-3-

This Scheme was under implementation from 2010-11 to 2014-15 for providing public infrastructure and services, such as School buildings, Anganwadi Centers, Primary Health Centers, drinking water supply, Village roads, furniture in schools etc. in 88 LWE affected district of 10 States. Under this Scheme, Rs. 30 crore was being provided per year to each district. Total fund allocated cumulatively in the last two years (2013-14 and 2014-15) is Rs. 5,280.00 crore. The Scheme has been discontinued from 2015-16.

Year-wise details of funds released under the aforesaid developmental schemes during last three years and in the current year is given in <u>Annexure-I</u>

(iv) Security Related Expenditure Scheme (SRE): Under this scheme, the Central Government reimburses the security related expenditure of 106 LWE affected districts in 10 States relating to ex-gratia payment to the family of civilians/security forces killed in LWE violence, Insurance of police personnel, training and

-4-

operational needs of security forces, compensation to the surrendered LWE cadres, community policing, security related infrastructure of Village Defence Committees etc. Total fund released cumulatively in last three years is Rs. 672.81crore. The Scheme had approval upto 31st March, 2016.

(v) Special Infrastructure Scheme (SIS): This Scheme was under implementation from 2008-09 (11th Plan) to 2014-15 (12th Plan) for filling the critical infrastructure gaps of the Security Forces of the States and Strengthening their Special Forces. Total fund released during last two years (2013-14 and 2014-15) is Rs. 122.13 crore. This Scheme has been discontinued from the year 2015-16.

(vi) Construction/Strengthening of fortified Police Stations: Under this scheme, 400 fortified police stations are to be constructed in 10 LWE affected States @ Rs. 2.00 crore per police station on 80:20 (Central share: State share) basis. So far, 306 Police Stations have

....6/

-5-

been completed and remaining are under progress. Fund released during last three years (2013-14 to 2015-16) is Rs. 253.89 crore. However, no fund has been released in current year.

Year-wise details of funds released during last three years and current year under the aforesaid security related schemes is given in <u>Annexure-II.</u>

(d): 'The Integrated Action Plan (IAP)/Additional Central Assistance (ACA) for LWE affected districts' has been discontinued from the financial year 2015-16, accepting the recommendations of the 14th Finance Commission for enhancing devolution of the States in the net proceeds of Union Taxes from 32% to 42%.

(e): The Government has adopted multi- pronged strategy to eradicate the LWE menace. This includes Security related measure, Development related measure, Ensuring rights and entitlements of forest dwellers etc.

* * * * * *

<u>PAGE 1 OF 1 OF ANNEXURE-I</u> LS. US.Q. NO. 2758 FOR 02.08.2016

S.		Year –wise release of funds during last three years and current year (Rs. in crore)											Total Funds released			
No	States	2013-14			2014-15			2015-16		2016-17 (up to 30.06.2016)		(2013-14 to 2016-17) (In Rs. Crore)				
		RRP-I	Skill Develop- ment	ACA	RRP-I	Skill Develo p-ment	ACA	RRP-I	Skill Develop- ment	RRP-I	Skill Develop -ment	RRP-I	Skill Develop ment	ACA		
1	Andhra	364.00	-	120.00	-	-	120.00	-	-	-	-	364	-	240		
	Pradesh															
2	Bihar	48.00	12.54	330.00	55.00	0.83	330.00	12.00	-	-	-	115	13.37	660		
3	Chhattisgarh	450.00	1.52	420.00	290.00	3.38	420.00	350.00	-	75.15	-	1165.15	4.90	840		
4	Jharkhand	350.00	2.64	510.00	110.00	-	510.00	155.00	4.08.	40.71	-	655.71	6.72	1020		
5	Madhya Pradesh	96.00	-	300.00	74.00	-	300.00	25.00	1.71	-	-	195	1.71	600		
6	Maharashtra	198.00	-	120.00	238.00	-	120.00	114.00	-	43.46	-	593.46	-	240		
7	Odisha	246.00	1.50	540.00	202.00	6.62.	540.00	115.00	-	1.63	-	564.63	8.12	1080		
8	Telangana	-	.19	120.00	180.00	-	120.00	135.00-		4.08	-	319.08	0.19	240		
9	Uttar Pradesh	48.00	1.65	90.00	51.00	-	90.00	-	-	-	-	99	1.65	180		
10	West Bengal	-	.17	90.00	-	-	90.00	-	-	-	-	-	0.17	180		
	Total	1800.00	20.21	2640.00	1200.00	10.83	2640.00	906.00	5.79	165.00	-	4071.03	36.83	5280		

PAGE 1 OF 1 OF ANNEXURE-II LS. US.Q. NO. 2758 FOR 02.08.2016

S. No	States		Total Funds released										
			2013-14		2014-15			2015-16		2016-17	(2013-14 to 2016-17) (In Rs. Crore)		
		SRE	SIS	Fortified Police Stations	SRE	SIS	Fortified Police Stations	SRE	Fortified Police Stations	Fortified Police Stations	SRE	SIS	Fortified Police Stations
1	Andhra Pradesh	17.98	9.99	-	12.02	7.00	14.40	12.55	2.40	-	42.55	16.99	16.80
2	Bihar	17.11	15.06	26.425	18.99	4.04	-	17.99	-	-	54.09	19.10	26.425
3	Chhattisgarh	42.14	16.34	33.95	41.79	16.56	20.55	73.11	22.65	-	157.04	32.90	77.15
4	Jharkhand	47.79	16.52	16.875	48.01	-	19.40	59.33	-	-	155.13	16.52	36.275
5	Madhya Pradesh	0.56	-	6.30	1.40	-	-	1.51	-	-	3.47	-	6.30
6	Maharashtra	7.39	-	-	17.58	-	10.50	18.86	-	-	43.83	-	10.50
7	Odisha	48.13	16.22	30.25	46.25	17.40	-	50.35		-	144.73	33.62	30.25
8	Telangana	-	-	-	5.10	3.00	21.60	7.43	3.60	-	12.53	3.00	25.2
9	Uttar Pradesh	5.33	-	-	3.16	-	12.55	3.96	3.09	-	12.45	-	15.64
10	West Bengal	20.65	-	5.85	12.78	-	-	13.56	3.50	-	46.99	-	9.35
	Total	207.08	74.13	119.65	207.08	48.00	99.00	258.65	35.24	-	672.81	122.13	253.89